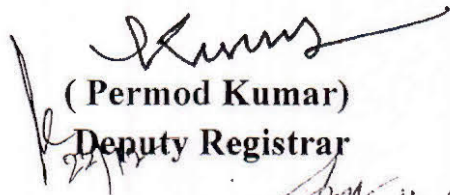


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CORRIGENDUM

Please read **Kishtwar** instead of, **Kashmir** as mentioned in the address line in the Notification No. 618 dated 18.11.2016 issued by this Hon'ble High Court of Jammu and Kashmir.

By Order


(Permod Kumar)
Deputy Registrar

No. 26258-63/LP Dated 26-12-2018 

Copy forwarded to the:-

1. Principal District & Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette
4. ~~President Bar Association, Jammu.~~
5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Ms. Iram Saba Qazi D/O Abdul Hamid Qazi R/O Mohalla, Faridia near Green Model Academy, **Kishtwar**

..... for information and necessary action.


Deputy Registrar
22/12  22/12